

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. NO. 428/99

Thursday, this the 22nd day of April, 1999.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

HON'BLE MR BN BAHADUR, ADMINISTRATIVE MEMBER

T. Manoj Kumar,  
Extra Departmental Delivery Agent,  
Pathiriyad P.O., Thalasserry - 670 741.

...Applicant

By Advocate Mr. P.C. Sebastian

vs.

1. The Superintendent of Post Offices,  
Thalasserry Division,  
Thalasserry P.O.
2. The Post Master General,  
Northern Region,  
Kozhikode.
3. The Director General of Posts,  
Department of Posts,  
Dak Bhavan, New Delhi.

...Respondents

By Advocate Ms. S. Chitra, ACGSC

The application having been heard on 22.4.99, the  
Tribunal on the same day delivered the following:

ORDER

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

The applicant seeks to declare that he is entitled to be  
considered for appointment to the post of Extra Departmental  
Branch Postmaster, Pathiriyad by transfer in terms of A-6  
order and to direct the first respondent to consider the  
applicant's claim for appointment in the ensuing vacancy of  
Extra Departmental Branch Postmaster, Pathiriyad in preference  
to outsiders.

2. The applicant says that he is a regular incumbent in the post of Extra Departmental Delivery Agent, Pathiriyad Post Office. He has submitted A-3 representation to the first respondent for redressal of his grievance. It is submitted that no order is passed on A-3 representation so far.

3. The grievance of the applicant in the first instance has to be considered by the Administration. It is not necessary for the Tribunal to interfere at this stage.

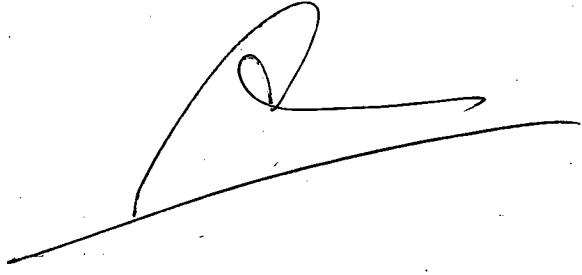
4. Accordingly, the first respondent is directed to consider and dispose of A-3 representation within two weeks from today.

5. O.A. is disposed of as above. No costs.

Dated the 22nd day of April, 1999.

*B.N. Bahadur*

B.N. BAHADUR  
ADMINISTRATIVE MEMBER



A.M. SIVADAS  
JUDICIAL MEMBER

nv  
22499

LIST OF ANNEXURES REFERRED TO IN THE ORDER

Annexure A-3:

True copy of the representation dated 30.3.99 submitted by the applicant to the first respondent.

Annexure A-6:

True extract of letter No. 43-27/85 Pen.(EDC & TRG) dated 12.9.98 issued by the third respondent.